

**STATEMENT REGARDING GOVERNMENT BUSINESS**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 7<sup>th</sup> August, 2000 will consist of:-

1. Consideration and passing of the following Bills as passed by Lok Sabha:-

- (a) The Madhya Pradesh Re-organisation Bill, 2000.
- (b) The Uttar Pradesh Re-organisation Bill, 2000.
- (c) The Bihar Re-organisation Bill, 2000.

2. Consideration and passing of the following Bills:-

- (a) The Constitution (86<sup>th</sup> Amendment) Bill, 2000.
- (b) The Constitution (88<sup>th</sup> Amendment) Bill, 2000.
- (c) The Workmen's Compensation (Amendment) Bill, 2000.

3. Consideration and passing of the Border Security Force (Amendment) Bill, 2000, as passed by the Lok Sabha.

4. Consideration and adoption of Statutory Resolution seeking approval for the Notification No. 96/2000- Customs dated 7<sup>th</sup> July, 2000 which seeks to amend the First Schedule to the Customs Tariff Act, 1975 so as to enhance the rate of customs duty, applicable to goods falling under sub-heading No. 0802.90 from "35%" to "100%".

MR. CHAIRMAN: Now, Special Mentions. ...*(Interruptions)*...

SHRI KAPIL SIBAL (Bihar): Sir, I want to mention once again about the two substantive motions that we have given notice of in respect of a matter of public importance. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, you have permitted only Special Mentions. ...*(Interruptions)*...

SHRI KAPIL SIBAL: No, no. I am seeking the leave of the hon. Chairman to mention this matter because it is a matter of great public importance. It was mentioned yesterday. I am seeking the permission of the Chair. ...*(Interruptions)*... If the Chairman does not permit me, I will sit down. I am seeking the permission of the Chair. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: I am not coming in your way. I am only asking the Chairman whether he has allowed the Special Mentions or not. ...*(Interruptions)*... Sir, yesterday, the House was informed that it was under your consideration. ...*(Interruptions)*...

SHRI KAPIL SIBAL: I am also asking the hon. Chairman for the same. You let met do it.

MR. CHAIRMAN: I will tell you as to what the position is. The whole issue is under consideration.

SHRIMATI CHANDRESH KUMARI (Himachal Pradesh): Sir, may I seek your permission? ...*(Interruptions)*...

MR. CHAIRMAN: No, no. Now, we will take up Special Mentions. Shri Kripal Parmar.

## SPECIAL MENTIONS

### Destruction Due To Flash Floods In Himachal Pradesh

श्री कृपाल परमार (हिमाचल प्रदेश): सभापति महोदय, आज मैं इस सदन में ही नहीं बल्कि अपने जीवन का प्रथम वक्तव्य रखने के लिए खड़ा हुआ हूँ। आपने मुझे इसकी अनुमति दी इसके लिए मैं आपको धन्यवाद देता हूँ। आपने...*(व्यवधान)*...

श्री सभापति : आप पढ़ दीजिए।

श्री नरेन्द्र मोहन (उत्तर प्रदेश): इनकी मेडेन स्पीच है।

श्री सभापति: स्पेशल मेंशन में नहीं होती मेडेन स्पीच।

श्री कृपाल परमार: मैं दो लाइनें बोल देता हूँ।

मैं आपका धन्यवाद करता हूँ लेकिन मुझे दुःख है कि मैं अपने प्रथम वक्तव्य में ही हिमाचल प्रदेश के उन लोगों की मौत पर अफसोस करने के लिए खड़ा हुआ हूँ जिन्हें अनहोनी ने सुबह जागने का मौका भी नहीं दिया। सभापति महोदय, इस दुःख को बाई सी शब्दों में बांधा तो नहीं जा सकता लेकिन मैं इसे सदन की मर्यादा, समय-सीमा और शब्दों की सीमा में बांधने का प्रयास कर पढ़ रहा हूँ।

1 अगस्त, 2000 को हिमाचल प्रदेश के किन्नौर जिले में बादल फटने से सतलुज नदी में आई भयंकर बाढ़ से प्रदेश के शिमला, किन्नौर, मण्डी व कुल्सू जिलों में भारी जान-माल का नुकसान हुआ है। कई गांव बाढ़ में बह गए हैं। सैकड़ों लोगों के मरने की आशंका है। अभी तक आधिकारिक तौर पर 105 लोगों के मरने की पुष्टि हो चुकी है और 30 लोग अभी भी लापता हैं जिनके जिंदा होने की संभावना कम है। माननीय सभापति जी, राष्ट्रीय राजमार्ग 22, जो भारत-